

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...
ORIGINAL APPLICATION NO.060/01467/2018
Chandigarh, this the 21st day of December, 2018

...
CORAM:HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &
HON'BLE MS. P. GOPINATH, MEMBER (A)

...
Parvinder Singh son of Shri Bawa Singh, resident of Ward No. 8, Village Maan Kaur Singh, Pandori Road, Gurdaspur, Tehsil and District Gurdaspur, aged about 64 years, retired as Divisional Personnel Officer (Group A) – 143521.

....**Applicant**

(Present: Mr. L.S. Lakhpal, Advocate)

Versus

1. Union of India, through its General Manager, Northern Railway Baroda House, New Delhi -110001.
2. Chief Medical Director, Baroda House, Northern Railway, New Delhi – 110001.
3. Chief Medical Superintendent, Division Hospital Northern Railway, Ferozepur Cantt, Tehsil and District Ferozepur – 152001.

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Respondents

ORDER (Oral)
SANJEEV KAUSHIK, MEMBER (J)

1. At the very outset, learned counsel prays that he may be permitted to withdraw the O.A. along with MA No. 060/01919/2018, with liberty to the applicant to file it afresh, with better particulars.
2. Ordered accordingly.

(P. GOPINATH)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

Dated: 21.12.2018

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